Written Answers

The issue of man animal conflict is looked after by the concerned State Governments and the details of the incidents of human attack on leopards and ice versa is not compiled in the Ministry.

- (c) and (d) No such reports have been received in the Ministry from any State Government.
- (e) The Ministry has issued 'Guidelines for Human-Leopard Conflict Management' to provide a guidance framework for the benefit of local communities, field forest officers, and revenue and other district administration officials and to be adopted to deal with incidents of loss of life and livestock caused by leopards. The Ministry also provides financial assistance to the State Governments under the Centrally Sponsored Schemes 'Integrated Development of Wildlife Habitats' and 'Project Tiger' for payment of ex-gratia relief to the victims of wildlife attack and scientific management of the habitats of wild animals including leopards.

## **Increase in Pollution Level in Konkan Region**

2037. SHRI SANJAY RAUT: Will the MINISTER OF ENVIRONMENTAND FORESTS be pleased to state:

- (a) whether it is a fact that due to several power projects coming up in coastal areas of the Konkan Region of Maharashtra, the pollution level has increased considerably affecting the livelihood of fishermen and affecting mango production;
  - (b) whether Government has received any report to this effect; and
  - (c) if not, whether Government has tried to ascertain details and take remedial measures?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENTAND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c)As reported by the Maharashtra Pollution Control Board (MPCB), it has granted Consent to Establish to several now coal based thermal power plants along the Konkan coast as per the enclosed Statement Sée below). Also, there are power generation facilities in the coastal area from the existing power plants as per statement II (See below). The emission and pollution control standards of the new power plants have been made very stringent in comparison to the existing thermal power plants by MPCB. The Ministry has also in its notification dated 16.11.2009 increased the number of parameters for ambient air quality monitoring to twelve and also made them stringent compared to the previous six parameters.

As reported by the MPCB, an complaint has been received due to increasing pollution level in the Konkan region of Maharashtra.

Statement-I

New Coal based Thermal Power Plants proposed along the Konkan Coast

S.No	. Name & address of the unit	Fuel used	Capacity in MW
1.	M/s Tata Power Ltd.; Dheran, Dist. Raigad	Coal	1600
2,	M/s Maharashtra Energy Generation	Natural Gas &	4000
	Ltd; Shahapur, Dist. Raigad	Coal	
3.	M/s Patni Energy Pvt. Ltd.;	Coal	405
	Nagothane, Dist. Raigad		
4.	Maharashtra State Power Generation	Coal	1600
	Company, Dhopawe Dist.Ratnagiri		
5.	M/s. Reliance Industry Ltd., Nagothane	Natural Gas	800
6.	M/s GMR Energy Ltd., Ratnagiri	Coal	1980
7.	Suprime Petrochem Ltd,Amdoshi	Gas	4
	Tal Roha, Raigad		
8.	M/s Welspun Maxsteel Ltd., Vill	Coal	330
	Salav, Tal Murud, Dist.Raigad		
9.	M/s Urban energy generation Pvt.	Gas	2100
	Ltd., Vill, Tal Roha Dist Raigad		
10.	M/s Urban energy generation Pvt Ltd.,	Gas	2100
	Vill Vangani turfe Taloja, Tal		
	Panvel Dist Raigad		
11.	M/s Ruchi Soya Indu striesLtd., Vill	Coal Based	4.42
	Essambe, Tal Khalapur, Dist Raigad	Captive	

Statement-II Existing Power Plants along the Konkan Coast

S.No	. Name & address of the unit	Fuel used	Capacity in MW
1	2	3	4
1.	Maharashtra State Power Generation Company, Uran, Dist.Raigad	Gas	612
2.	Ratnagiri Power & Gas, Dhabol, Dist. Ratnagiri	Naptha, and Natural Gas	2184
3.	M/s JSW Energy, Jaigad, Dist. Ratnagiri	Coal	1200
4.	M/s Finolex Ltd., Ratnagiri	Coal	43
5.	M/s Reliance Industry Ltd., Dahanu	Coal	500
6.	M/s Tata Power Ltd., Trombay	Coal	1630
7.	M/s Tata Power at Bhira,Tal Mangaon, Dist. Raigad	Hydro	300 MW
8.	M/s Tata Power at Bhivpuri, Tal Karjat,	Hydro	75 MW
	Dist. Raigad		
9.	M/s Tata Power at KhopoliTal Khalapur	Hydro	72 MW
10.	M/s Uttam Galva Seel Ltd., Vill Donvat, Tal Khalapur, Dist. Raigad	Coal	2×30 MW
11.	M/s Tata Power Co. Ltd. atVill Ris, Tal Khalapur, Dist. Raigad (Presently Not in Operation)	LSFO	111.36 MW
	Captive Power Plant:		
1.	M/s Welspun Maxsteel Ltd.,Vill Salav, Tal	Flue Gases	8.7 MW
	Murud, Dist Raigad		
2.	M/s Ispat Industries Ltd.,Vill Dolvi, Pen Dist. Raigad	Flue Gases	5.5 MW
3.	Reliance Industries Ltd., Nagothane,	Flue Gases	85 MW
	Tal Roha Dist.Raigad		

1	2	3	4
4.	M/s Reliance Industries Ltd., MIDC Patalganga, Dist. Raigad	Natural/Flue Gas	48 MW
5.	M/s Hi Tech Carbon, Lohop-Talavali, Tal Khalapur Dist. Raigad	Waste Heat Recovery	23 MW
6.	M/s Bhushan Steel Ltd, Vill Savroli, Tal Khalapur, Dist. Raigad	FO	24 MW

[24 APRIL,2012]

## Air Pollution in the Country

2037. SHRIMATI NAZNIN FARUQUE: Will theMINISTER OF ENVIRONMENTAND FORESTS be pleased to state:

- (a) whether the level of the air pollution in the country is increasing day by day;
- (b) if so, the details thereof as on January 2012;
- (c) the main reasons behind the increasing pollution in the country; and
- (d) whether Government has any plan to launch least polluting vehicle in the country?
- (e) the steps taken/propose to take to ensure that leopards are not killed further?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENTAND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b)Ambient air quality is being monitored regularly by the Central Pollution Control Board (CPCB) in association with concerned State Pollution Control Boards under NationalAir Monitoring Programme (NAMP) in terms of Sulphur Dioxide (SQ<sub>2</sub>), Nitrogen Dioxide (NQ<sub>2</sub>) and PM<sub>10</sub> (particulate matter having size less than 10 micron) across the country

Collation and processing of ambient air quality data is done in CPCB.tatistically, 104 readings are required for reporting average values for a pollutant, which takes time.

As per available data for the years 2008, 2009 and 2010, PM levels are exceeding the norms in 98% monitored metro cities with an increasing trend in 40% cities and decreasing in 20% cities with no trend in remaining cities. NQlevels are exceeding in six cities (12%) and showing an increasing trend in Delhi and Kolkata. There is a mix trend in other metro cities.  $SO_2$  levels are complying with norms in all the metro cities monitored.

(c) Apart from shipping, aviation and natural sources, the main reasons of air pollution in the country are vehicular exhaust emissions, operation of gensets, resuspension of roadside dust, industrial emissions, thermal power plants, construction activities, household activities, agricultural practices, etc.